

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
209/252/ND/2020

IN THE MATTER OF:

M/s. Teetu Trading Corporation Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 26.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant
For the Respondent
For the I.T. Department**

**:
:
:Mr. P. Gupta, Jr. Standing
Counsel, Mr. Abhishek
Mahrotra, Sr. Standing
Counsel, Ms. Nupur Sharma,
Adv.**

For the R.O.C.

**:Mr. M. Yadubhushana Rao,
AROC**

ORDER

None appeared on behalf of the appellants. AROC is present and seeks time to file the reports. Counsel for the Income Tax Department is also present and seeks time to file the reply. Matter is adjourned to 23.03.2020.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**